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Title: Introduction of the Integrated Goods and Service Tax Bill, 2017.

SHRI ARUN JAITLEY: I beg to move for leave to introduce a Bill to make a provision for levy and collection of tax on inter-State supply of goods or services or both by the Central Government and for matters connected therewith or incidental thereto.

HON. SPEAKER: The question is:

"That leave be granted to introduce a Bill to make a provision for levy and collection of tax on inter-State supply of goods or services or both by the Central Government and for matters connected therewith or incidental thereto."

The motion was adopted.

SHRI ARUN JAITLEY: I introduce** the Bill.

12.13 hours